

there is no proposal to install Cyclone radar station at Chirala. Coastal areas of Andhra Pradesh, including the Chirala area, have already been provided with adequate radar coverage for cyclone detection.

(b) Nil. The entire network of cyclone detection radars covering east coast was completed before 1983.

(c) There are 8 numbers of such stations at Calcutta, Paradip, Visakhapatnam, Machilipatnam, Madras and Karaikal on the East Coast and Goa and Bombay on the West Coast. There is no cyclone detection radar in Andaman and Nicobar Islands. Most of the cyclones originate between Andamans and the east coast of India and travel away from Andamans and Nicobar Islands. The Andaman Islands and the Bay of Bengal surrounding are well covered by INSAT weather surveillance.

Computerised Reservation System at Airports

5576. SHRI HARIHAR SOREN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the Airports where computerised Reservation system has been commissioned;

(b) whether there have been frequent break downs in the computerised Reservation system in some airports;

(c) if so, the name of the airports where such system has suffered a set back; and

(d) the steps taken to remove the bottleneck ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Indian Airlines has commissioned the computerised reservation system at Bombay, Delhi, Calcutta and Madras airports.

(b) to (d). No, Sir. However, there was one isolated case of breakdown at Bombay airport on 15.4.1985 when the two data circuits between Bombay and Computer Centre at Palam had broken down between 0025 hrs, and 1345 hrs. In order to overcome such situations in future one more data circuit is being procured from P and T Department which would

minimise the occurrence of total communication link failure.

[Translation]

Problem of Forest Fires

5577. DR. CHANDRA SHEKHAR TRIPATHI : Will the PRIME MINISTER be pleased to state :

(a) whether Government are giving very serious thought to the problem of forest fires;

(b) if so, whether Government are formulating any joint project to check it; and

(c) if so, the time by which this project will be ready and annual expenditure involved therein ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) A project entitled 'Modern Forest Fire Control' has been formulated for the States of Uttar Pradesh and Maharashtra at an estimated cost of Rs. 127 crores inclusive of UNDP assistance of US\$4.11 millions.

(c) The project has come into operation and for 1985-86 the total outlay is Rs. 163.58 lakhs.

[English]

Sanction of Extra Battalion of BSF for West Bengal

5578. SHRIMATI INDUMATI BHATTACARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to sanction extra battalion of Border Security Force for West Bengal;

(b) if so, the details thereof;

(c) what is the present position and what progress has been made so far in the matter; and

(d) the steps taken/proposed to implement the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) to (d). Anti-infiltration measures and strength of BSF are reviewed by Government from time to time, 5 additional battalions of BSF were sanctioned by the Government in 1983 and they are now in operation on West Bengal-Bangladesh border. Constant vigil is maintained by the BSF at the border. More border outposts have been established with the induction of additional battalions. More watch towers have been erected and patrolling over land and riverine routes has been intensified. There is no proposal at present to sanction extra battalion of BSF for West Bengal.

**Threat to Chief Metropolitan Magistrate,
Delhi**

5579. **SHRI SHANTARAM POTOUKHE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Chief Metropolitan Magistrate, Delhi trying Smt. Indira Gandhi case has been threatened, if so, the nature of such a threat; and

(b) what action Government have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir. An anonymous letter threatening his life and the life of his family members was received by Shri S.L. Khanna, Additional Chief Metropolitan Magistrate, Delhi.

(b) An armed guard has been posted at the residence of Shri S.L. Khanna. In addition, two armed personal security officers have also been provided to him.

**Train Dacoity in Amritsar Tata Express
Near Kanpur**

5580. **SHRI C. MADHAV REDDI :
SHRI DHARMPAL SINGH
MALIK :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing

in the 'Hindustan Times' dated 29 March, 1985 wherein it has been stated that three persons including a police constable were seriously injured and cash and valuables worth about several thousands were looted in a train dacoity in Amritsar Tata Express near Kanpur;

(b) if so, the details of the incident; and

(c) whether any compensation has since been paid to the sufferers; and if not the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :
(a) Yes, Sir.

(b) The State Governments and Union Territory Administrations are responsible for enforcing law relating to offences. As per the available information, on 28-3-1985 one Shri B. Mohsis was travelling in 1st Class from Delhi to Dhanbad by 162 Dn. Tata Express. He had got down to get himself some tea etc. at Itava Railway Station, on his return to the compartment, 3-4 youngsters also boarded the same compartment. There was no attendant or conductor in the compartment. The youngsters tried to occupy the same compartment in which Shri Mohsis was travelling to which he objected. With the result that he was attacked by them with a knife. They also took away Rs. 1000/- and a mini transistor belonging to Shri Mohsis. The train stopped near Ekdil due to chain pulling when the youngsters escaped. A case under Section 394/397 of the I.P.C. and 108 of Indian Railways Act was registered at GRP Itava. One culprit was arrested and efforts are being made to apprehend the others.

(c) No compensation is paid to the victim passengers for theft of their personal property and baggages.

Opening of new Uranium Mines

5581. **SHRI K. PRADHANI :** Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Atomic Energy has drawn up programmes for opening of new uranium mines;